

COURT-I

**In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 271 of 2015 &
IA No. 438 of 2015**

Dated : 24th August, 2016

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T.Munikrishnaiah, Technical Member**

In the matter of:-

Karnataka Power Transmission Corporation Ltd. & Anr. Appellant (s)

Versus

M/s Soham Phalguni Renewable Energy Pvt. Ltd. & Anr. Respondent (s)

Counsel for the Appellant(s) : Ms. Pratiksha Mishra

Counsel for the Respondent(s) : -

ORDER

Learned counsel for the appellant seeks two weeks time to file rejoinder. She may file the same on or before 08.09.2016 after serving copy on the other side.

List the matter on **19.09.2016**. In the meantime, pleadings be completed.

**(T.Munikrishnaiah)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**